

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH.

No. T.A. 80 of 1996 (CR 10187(w) of 1983)

Present : Hon'ble Dr. B.C.Sarma, Member (A)

Hon'ble Mr. D. Purkayastha, Member (J)

BAIDYANATH GUPTA

VS.

MANAGER, GOVT. OF INDIA PRESS & ORS.

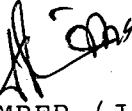
For applicant : None.

For respondents :

Date of order : 27.10.97.

O R D E R

When the matter was taken up today, it appears that the applicant had raised the grievance in another CO No.365(w) of 1985 which was converted as T.A. 1246 of 1986 and that T.A. was disposed of by a judgement dated 10.2.88. The applicant has written a letter to the Court Officer of this Court intimating that the instant T.A. has, therefore, become infructuous. In view of the above position, the application is dismissed as being infructuous without passing any order as regards costs.


MEMBER (J)


MEMBER (A)